

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

CP(C) No.180/00113/2017 in O.A No.180/985/2015

Monday, this the 25th day of January, 2021

CORAM:

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

S.Padmanabhan
S/o.Late P.P.Sundaram
Aged 31 years, residing at C/o.Raziya Payyappalli House
Makkar Lane, Chakkola Jn.,
Perumanoor P.O, Kochi – 682 015 ... Petitioner

(By Advocate Mr.M.Paul Varghese)

versus

M.Sampath, (Age and father's name not known to the applicant)
The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033Respondent

(By Advocate : Mr.A.S.Brijesh,ACGSC)

This application having been heard on 25.1.2021 through video conference, this Tribunal on the same day delivered the following :

ORDER (ORAL)**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

Counsel for the petitioner and the counsel for the respondents are present.

2. When the matter came up for consideration, learned counsel for the respondents submits that the respondents have complied with the order of this Tribunal and there is no purpose in continuing with this CP©. Counsel for the petitioner prays for closing this CP(C). Hence the **CP(C) is closed**. Notice, if any, stands discharged.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

- Annexure P1 - True copy of the order dated 9.9.2016 of this Tribunal in O.A 985/2015.
- Annexure P2 - True copy of the Postal Acknowledgement Card.

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